

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

102. I.A. 3820/2023  
I.A. 3622/2023  
I.A. 3047/2023  
I.A. 2097/2022  
I.A. 1680/2022  
I.A. 1632/2022  
I.A. 1526/2022

In

C.P.(IB)-569(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Om Logistics Limited

V/s.

Mitashi Edutainment Pvt Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

Ld. Counsel appearing for the Applicant, Mr. Nikhil Rajani a/w. Mr. Shreyansh Desai i/b. M/s. V Deshpande & Co., Ld. Counsel appearing for the Applicant/GST Department, Mr. Sonal Darbar i/b Mr. Amar Mishra and Ld. Counsel appearing for the Respondent, Mr. Joshua Borges and Ms. Shraddha Talkar i/b Ravi Rattesar are present.

**I.A. 3047/2023**

The Ld. Counsel appearing for the Respondent Nos. 1 & 2 seeks time to file Reply on behalf of the Respondents. Respondent Nos. 1 & 2 shall file their Reply within three weeks by serving advance copy to the other side, failing which the Respondents' right to file Reply shall stand forfeited.

List this matter along with I.A. 1526/2022 on **22.11.2023**.

**I.A. 1680/2022**

The above application is filed by the RP against the Respondent, ICICI Bank. None appeared for the Respondent.

The Registry is directed to issue notice to the Respondent/ICICI Bank and shall submit service report along with postal receipt, track report/acknowledgement.

After receiving the notice, the Respondent/ICIC Bank shall file their Reply.

List this matter on **07.11.2023**.

**I.A. 3622/2023**

This is an application filed by the Department of State Tax through the Deputy Commissioner of Sales Tax MUM-VAT-E-606 against the Resolution Professional seeking condonation of delay in filing the claim.

The Ld. Counsel appearing for the Resolution Professional seeks time to file Reply on behalf of the Respondent. Respondent shall file their Reply within three weeks by serving advance copy to the other side, failing which the Respondent's right to file Reply shall stand forfeited.

List this matter along with all pending applications on **07.11.2023**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-

LAKSHMI GURUNG  
Member (Judicial)